

ITEM NO.21

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1640/2021

SILPI SRIVASTAVA

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 17-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR
Mr. Aman Pathak, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent No. 1 is duly represented.

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and file fresh particulars in respect of respondent No. 2.

Original records received from High Court and Trial Court.

List on 05.01.2023.

ATUL M. KURHEKAR
Registrar